

**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 15<sup>th</sup> JULY, 2021, 03:00 P.M.**

TP No. 211/CTB/2019, (CP No. 26/2016)

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.  
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

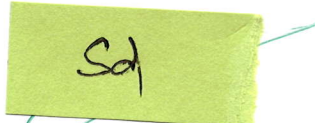
Name of the Company	Ahluwalia Contracts (Inida) Ltd. (ACIL) -Vs- Assotech Milan Resorts Pvt. Ltd.
Under Section	433,434 & 439

For Petitioner (s) :

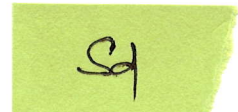
For Respondent (s) Mr. Samir Kumar Mishra, Adv.  
Mr. Swayamjit Rout, Adv.

**ORDER**

List this matter for admission on 25.08.2021.



**Satya Ranjan Prasad  
Member (Technical)**



**Rajasekhar V.K.  
Member (Judicial)**